

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 932 of 2019

IN THE MATTER OF:

Mr. Piyush Periwal

...Appellant

Versus

**Stressed Assets Stabilization Fund
(SASF)**

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Ranvir Singh, Mr. Abhijeet Sarkar and Mr.
Manish Verma, Advocates**

O R D E R

11.09.2019 Heard the learned counsel for the Appellant. Judgment is reserved.

The Appellant may file the written submissions in the course of the day.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/ns/sk